

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF  
**NEEMSAR VYAPAAR PRIVATE LIMITED**  
(Formerly known as Montage Flexipack Sales Private Limited)

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | NEEMSAR VYAPAAR PRIVATE LIMITED (Formerly known as Montage Flexipack Sales Private Limited)                                                                                                                                            |
| 2.      | Date of incorporation of corporate debtor                                          | 26/08/2019                                                                                                                                                                                                                             |
| 3.      | Authority under which corporate debtor is incorporated / registered                | RoC-Delhi                                                                                                                                                                                                                              |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U51909DL2019PTC354268                                                                                                                                                                                                             |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | C-46, SHOP NO. 4, ACHARYA NIKETAN, MAYUR VIHAR PHASE-I, PATPARGANJ DELHI East Delhi DL 110091 IN                                                                                                                                       |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 29-05-2023                                                                                                                                                                                                                             |
| 7.      | Liquidation commencement date of corporate debtor                                  | 30-05-2023                                                                                                                                                                                                                             |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Name: Mr. Mohan Lal Jain<br>Registration Number: IBBI/IPA-002/IP-N00006/2016-17/10006                                                                                                                                                  |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Address: F-2/28, Sector-15, Rohini, New Delhi, Delhi, 110089<br>E-Mail: <a href="mailto:ml_jain@sumedhamanagement.com">ml_jain@sumedhamanagement.com</a>                                                                               |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Address for correspondence:</b><br>C/o Sumedha Management Solutions Pvt. Ltd.<br>B1/12, Safdarjung Enclave, 2nd Floor, New Delhi – 110029<br><b>Email:</b> <a href="mailto:cirp.neemsarvpl@gmail.com">cirp.neemsarvpl@gmail.com</a> |
| 11.     | Last date for submission of claims                                                 | 29.06.2023                                                                                                                                                                                                                             |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench - III has ordered the commencement of liquidation of the **Neemsar Vyapaar Private Limited** (Formerly known as Montage Flexipack Sales Private Limited) on **30.05.2023**.

The stakeholders of **Neemsar Vyapaar Private Limited** (Formerly known as Montage Flexipack Sales Private Limited) are hereby called upon to submit their claims with proof on or before



29.06.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



**Mohan Lal Jain**  
**Liquidator**

**In the matter of Neemsar Vyapaar Private Limited**  
**(formerly known as "Montage Flexipack Sales Private Limited")**  
**Reg. No. IBBI/PA-002/IP-N00006/2016-17/10006**

**Date: 03.06.2023**  
**Place: New Delhi**